

ITEM NO.1

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 10781/2016

M/S LARSEN AND TOUBRO LTD.

Appellant(s)

VERSUS

M/S MAHARAJI EDUCATIONAL TRUST

Respondent(s)

Listed for orders on renewal of FDR.

Date : 08-10-2025 This appeal was called on for hearing today.

For Appellant(s) :

M/S. Parekh & Co., AOR
Mr. Abhishek Thakral, Adv.

For Respondent(s) : Mr. Abhishek Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R

F.D.R. is renewed for a further period of six months from
the due date of its maturity.

SUJATA SINGH
Registrar

HJ